

**GOVERNMENT OF INDIA  
COAL  
LOK SABHA**

UNSTARRED QUESTION NO:3416  
ANSWERED ON:16.03.2011  
DISINVESTMENT OF CIL  
Bhagat Shri Sudarshan;Naik Dr. Sanjeev Ganesh

**Will the Minister of COAL be pleased to state:**

- (a) whether Coal India Limited (CIL) has recently come out with an Initial Public Offer;
- (b) if so, the salient features thereof;
- (c) whether the shares of CIL were oversubscribed;
- (d) If so, the extent thereof ; and
- (e) the steps taken/proposed to be taken by the Government to ensure that its control over CIL remains in tact ?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL)

- (a): Yes, Sir.
- (b): The Government of India through Ministry of Coal divested 10% of its holding of equity shares of Coal India Limited to public as Initial Public Offer (IPO). An approximate amount of Rs. 15,200 crore has been raised through the IPO.
- (c) & (d): Overall, CIL IPO was over-subscribed over 15.14 times.
- (e): Even with 10% disinvestment of its holding of equity shares, Government retains majority shareholding and control of CIL.